

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 05/01/2017

Statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/01/2017 is circulated for information.

It is worth mentioning that the appeal pendency of 91635 on 01/12/2016 has come down to 90592 as on 01/01/2017.



(Sunil Kumar)
Technical Officer.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. P.S. to CDR, CESTAT, New Delhi.
4. The Commissioner (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website.

MONTHWISE DISPOSAL STATEMENT OF BENCHES HEADED BY
HON'BLE PRESIDENT JUSTICE DR. SATISH CHANDRA
FOR THE YEAR 2016

MONTH	DISPOSAL
JULY	42
AUGUST	266
SEPTEMBER	166
OCTOBER	284
NOVEMBER	323
DECEMBER	217


Technical Officer 08/01/16

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of December 2016**

	Opening Balance	Fresh Institution	Disposal	Pendency
DELHI	11693	208	652	11278
MUMBAI	15949	215	444	15759
KOLKATA	9339	135	252	9222
CHENNAI	12097	266	203	12140
BANGALORE	10207	132	209	10113
AHMEDABAD	12894	142	304	12736
ALLAHABAD	5423	106	155	5357
CHANDIGARH	7705	64	91	7678
HYDERABAD	6328	91	111	6309
TOTAL	91635	1359	2421	90592

**STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.01.2017.**

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMEDE	ALLBI	CHD	HYD
1988									
1989									
1991									
1993									
1995									
1996									
1997									
1998									
1999									
2000				1					
2001				1	3				
2002						9			
2003				1	2	2			
2004	3			25	4	1	4	2	5
2005	42			202	23	15	16	6	6
2006	32	863		366	62	2	53	19	3
2007	299	718		346	132	61	114	178	87
2008	82	910	505	327	283	207	114	366	228
2009	343	960	891	666	757	676	274	476	509
2010	1098	1194	719	923	731	1103	515	961	461
2011	1189	1059	1088	812	956	1026	568	739	530
2012	1074	1532	991	845	1114	1066	712	561	861
2013	1642	1965	976	1670	1499	2120	465	1001	819
2014	1624	1783	1098	1875	1341	2506	648	1663	1008
2015	1367	2136	1031	1954	1414	1877	731	894	709
2016	2483	2639	1923	2126	1792	2065	1143	812	1083
TOTAL	11278	15759	9222	12140	10113	12736	5357	7678	6309

MONTHLY STATEMENT FOR THE MONTH OF December 2016 AS ON 01.01.2017

	OPENING BALANCE				FRESH INSTITUTION				APPEAL RESTORED				RECEIVED FROM OTHER BENCHES														
	EXCISE CUSTOMS S.TAX	GOLD	AD	TOTAL	STAY	EXCISE CUSTOMS S.TAX	GOLD	AD	TOTAL	STAY	EXCISE CUSTOMS S.TAX	GOLD	AD	TOTAL	STAY	EXCISE CUSTOMS S.TAX	GOLD	AD	TOTAL	STAY							
DELHI	4046	3186	4443	0	18	11693	145	81	37	89	0	1	208	4	8	8	1	0	0	17	0	81	3	134	0	218	0
MUMBAI	7713	5638	2598	0	0	15946	0	76	48	91	0	0	215	7	11	28	0	0	0	39	0	0	0	0	0	0	0
KOLKATA	4251	2147	2941	0	0	9339	90	54	10	71	0	0	135	7	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3984	3154	4957	2	0	12097	86	60	74	132	0	0	266	0	13	0	0	0	0	13	0	0	0	0	0	0	0
BANGALORE	3162	1858	5187	0	0	10207	74	17	33	82	0	0	132	1	0	3	0	0	0	3	0	0	0	0	0	0	0
AHMEDABAD	6662	2716	3516	0	0	12894	32	94	9	39	0	0	142	0	3	0	0	0	0	3	0	0	1	0	0	1	0
ALLAHABAD	3151	495	1777	0	0	5423	34	13	74	19	0	0	106	0	0	0	0	0	0	0	0	3	0	0	0	3	0
CHANDIGARH	5501	649	1555	0	0	7705	0	42	2	20	0	0	64	0	2	0	0	0	2	2	0	0	0	2	0	2	0
HYDERABAD	2053	1154	3121	0	0	6328	0	19	10	62	0	0	91	0	0	0	0	0	0	0	0	0	1	0	0	1	0
TOTAL	40523	20997	30095	2	18	91635	461	456	297	605	0	0	1359	19	37	39	1	0	0	77	0	84	5	136	0	225	0

- Note :
- 1 Sanctioned strength of the Members is 33 and working strength is 20 as on 01.01.2017
 - 2 Figures may be considered as tentative and subject to further verification.
 - 3 Members on leave during the month of December 2016 for 98.5 no. of days as under.

1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President	Nil	16 Sh. C.J. Mathews, Member(Technical)	1
2 Mrs. Archana Wadhwa, Member (Judicial)	6	17 Sh. V. Padmanabhan, Member(Technical)	6
3 Sh. M.V. Ravindran, Member (Judicial)	Nil	18 Sh. M.M. Damodhar, Member(Technical)	6
4 Sh. D.N. Panda, Member (Judicial)	11	19 Sh. Anil G. Shakkarwar, Member(Technical)	4
5 Sh. Ashok Jindal, Member(Judicial))	Nil	20 Sh. Devender Singh, Member(Technical)	3
6 Dr. D. M. Mishra, Member (Judicial)	4		
7 Sh. Anil Choudhary, Member(Judicial)	12		
8 Sh. S. K. Mohanty, Member (Judicial)	Nil		
9 Sh. Ramesh Nair, Member (Judicial)	4		
10 Ms. Sulekha Beewi C.S., Member(Judicial)	5.1/2		
11 Shri S.S. Garg, Member (Judicial)	Nil		
12 Sh. P. K. Choudhary, Member (Judicial)	8		
13 Sh. Ashok Kumar Arya, Member (Technical)	17		
14 Sh. B. Ravichandran, Member (Technical)	7		
15 Sh. Raju, Member(Technical)	4		

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

EXCISE	TRANSFER TO OTHER BENCHES			DISPOSAL			CLOSING BALANCE								
	CUSTOMS S.TAX	AD	TOTAL	EXCISE	CUSTOMS S.TAX	gold	AD	TOTAL	EXCISE	CUSTOMS S.TAX	Gold	AD	TOTAL	STAY	
67	8	133	0	276	208	160	8	652	11	3873	3020	4374	11	11278	138
0	0	0	0	173	215	55	0	444	3	7627	5498	2634	0	15759	4
0	0	0	0	97	107	48	0	252	11	4208	2050	2964	0	9222	86
0	0	0	0	127	31	45	0	203	2	3897	3197	5044	2	12140	84
33	0	0	33	149	31	29	0	209	15	3026	1847	5240	0	10113	60
4	15	0	20	271	16	17	0	304	0	6488	2710	3538	0	12736	32
0	0	0	0	118	6	31	0	155	2	3036	563	1758	0	5357	32
13	0	7	20	77	0	14	0	91	0	5466	651	1561	0	7678	0
2	0	2	4	48	25	38	0	111	0	2024	1140	3145	0	6309	0
0	0	0	0	1336	640	437	8	2421	44	39645	20676	30258	2	90592	436
119	22	142	283												

(Sunil Kumar)
Technical Officer.

[Signature]
09/10/17